

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Due to the demise of **Sh. Surender Singh S/o Sh. Matu Ram Yadav**, Judicial Assistant (E.C. 47084023) on 13.08.2022, his name is hereby struck off from the pay roll/strength of this office w.e.f. 14.08.2022 (F/N) in terms of CCS Pension Rules, General Conditions, Point-5 (2).

Girish Kathpalia
02.9.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs): Delhi

No. 66521-571 /Admn-II/PF-JA/SJA/2022

Dated Delhi the 02 SEP 2022

Copy forwarded for information and necessary action to:-

1. O/o all the Ld. Principal District & Sessions Judge, Delhi/New Delhi.
2. The DDO, Accounts Branch, Central District/THC & Dwarka Courts, New Delhi.
3. The Leave Sanctioning Authority, Dwarka Courts, New Delhi.
4. All the PRO/APRO, Delhi/New Delhi.
5. The concerned Pay and Accounts Office through the concerned Accounts Branch.
6. Dealing Assistants, Accounts Branch (PBR + SBR + Medical Seat + Pension Cell + Leave Seat), Dwarka Courts, New Delhi.
7. Dealing Assistants – Recruitment Cell, ACR Cell, Seniority & Promotion Seat (JA), Transfer & Posting Seat, Admn. II, Tis Hazari Courts, Delhi.
8. Dealing Assistants – Vigilance Branch, General Branch, Library Branch, Computer Branch, Central District, THC, Delhi & Dwarka Courts, New Delhi.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Hindi Section, Tis Hazari Courts, Delhi.
11. Layers Seat, Tis Hazari Courts, Delhi.
12. **Sh. Suresh Kumar Pahuja**, Welfare Officer/Sr. JA in Facilitation Centre, Central District, THC, Delhi.
13. **Sh. Rakesh Yadav**, Welfare Officer/In-charge in Bail & Filing Section, Central District, THC, Delhi
14. **Sh. Naveen Kumar Yadav S/o (late) Sh. Surender Singh Yashoda Kunj**, H.No. 117, G-Block, Gail No. 7, Prem Nagar, Najafgarh, New Delhi.

Balbir Singh Shalar
02/9/22

(BALBIR SINGH SHALAR)

Administrative Officer (Judicial)

O/o Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi.

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